

**Spirituos Preparations (Inter-State Trade And Commerce)  
Control (Repeal) Act, 2006**

**32 of 2006**

**[22 August 2006]**

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1. Short Title
2. Repeal Of Act 39 Of 1955

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Control (Repeal) Act, 2006**

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**[22 August 2006]**

An Act to repeal the Spirituous Preparations (Inter-State Trade and Commerce) Control Act, 1955. BEit enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:--

**1. Short Title :-**

This Act may be called the Spirituous Preparations (Inter-State Trade and Commerce) Control (Repeal) Act, 2006.

**2. Repeal Of Act 39 Of 1955 :-**

The Spirituous Preparations (Inter-State Trade and Commerce) Control Act, 1955 is hereby repealed.